

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1285(KB)2019
IA(I.B.C)/682(KB)2024,
IA(I.B.C)/675(KB)2024,
IA(I.B.C)/1154(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE & PROCESSING UNIT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Liquidator

Mr. Rahul Auddy, Adv.

Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/1154(KB)2022

2. None appears for respondent.

3. Await presence. Post the matter on **09.05.2024**. If there is no representation on behalf of the respondent on the next date of hearing appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**